



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/65/2023 FIXED	BALEN BAISHYA Versus THE STATE OF ASSAM AND 9 ORS.	MR. N N B CHOUDHURY MR SAURADEEP DEY	GA, ASSAM MR. I CHOUDHURY (R-7) MR. S BISWAKARMA (R-7) MS G DAS (R-7) MR T DAS (R-7) R. CHAUHAN (R-7) MR R DAS (R-7) DY.S.G.I. MS A CHOPHY (R-7) SC, AAU
2	WITH PIL/36/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C
- FOR FRESH ADMISSION WITH STAY/BAIL -				
3	Cont.App.(C)/2/2023 FIXED, WITH WA/42/2023 (D/O)	TONMOY PRATIM BORGHAIN, IAS Versus MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
4	WITH Review.Pet./6/2024	THE STATE OF ASSAM AND ANR Versus MOONSOON BARKAKATI AND ORS	MR. D NATH SR. GA, ASSAM	MR. K N CHOUDHURY (r-1) MR. J PATOWARY
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
5	WA/165/2024 FIXED	THE INDIAN OIL CORPORATION LIMITED AND 5 ORS Versus M/S BHOGJORA ENTERPRISE	MR. N BARUAH	MR H K SARMA
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

6	WA/469/2023 FIXED	ANJUMAN-E-KHADIMUL ISLAM AND ANR. Versus SYED ABU SAYEED AND 7 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. S CHAUHAN (R-1 to 4) GA, ASSAM MR B B NARZARY (R-1 to 4) MR. A R SHOME MR. P MAZUMDER (R-1 to 4) MR N ALAM M. BORUAH (R-1 to 4) R DEB (R-1 to 4) SC, REVENUE
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HEARING

7	WP(C)/5187/2015 WITH OFFICE NOTE	M/S EASTERN DRUGS and CHEMICALS Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA MRS.N BORDOLOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH WP(C)/5189/2015	M/S EASTERN DRUGS and CHEMICALS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA MRS.N BORDOLOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH WP(C)/5192/2015	M/S EASTERN DRUGS and CHEMICALS Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH WP(C)/5193/2015	M/S EASTERN DRUGS and CHEMICALS Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSN BORGOHAIN	SC, FINANCE and TAXATION MS.K DUTTA
	WITH WP(C)/5196/2015	M/S EASTERN DRUGS and CHEMICALS Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA MRS.N BORDOLOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH WP(C)/5197/2015	M/S EASTERN DRUGS and CHEMICALS Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH WP(C)/5198/2015	M/S EASTERN DRUGS and CHEMICALS Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	SC, FINANCE and TAXATION MS.K DUTTA
	WITH WP(C)/5205/2015	M/S EASTERN DRUGS and CHEMICALS Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH WP(C)/5208/2015	M/S EASTERN DRUGS and CHEMICALS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA MRS.N BORDOLOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH WP(C)/5218/2015	M/S EASTERN DRUGS and CHEMICALS Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA MRS.N BORDOLOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA

17	WITH Revn.Pet./3/2016	PUTUL GOGOI Versus THE STATE OF ASSAM and 5 ORS,	MR.P J SAIKIA MR.R S MISHRA	SC, FINANCE & TAXATION
18	WITH Revn.Pet./3/2017	M/S. RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	MR.B GOGOI(SC, FINANCE & TAXATION.)
19	WITH Revn.Pet./4/2017	M/S. RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
20	WITH Revn.Pet./5/2017	M/S. RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
21	WITH Revn.Pet./6/2017	M/S. SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
22	WITH Revn.Pet./7/2017	M/S SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
23	WITH Revn.Pet./8/2017	M/S. SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
24	WITH Revn.Pet./9/2017	M/S. SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
25	WITH Revn.Pet./10/2017	M/S SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
26	WITH Revn.Pet./11/2017	M/S SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
27	WITH Revn.Pet./13/2017	M/S SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
28	WITH Revn.Pet./14/2017	M/S SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, FINANCE and TAXATION
29	WITH Revn.Pet./15/2017	M/S SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MS.N HAWELIA MS.N GOGOI MR. M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION

30	WITH WP(C)/324/2018	J.K.TRADING COMPANY PVT. LTD. Versus THE STATE OF ASSAM	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION, MR B GOGOI
31	WITH WP(C)/1115/2018	M/S. ESSAR OIL LTD. Versus THE STATE OF ASSAM	MS. M L GOPE MS. N HAWELIA MS. N GOGOI N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR B GOGOI
32	WITH WP(C)/1116/2018	M/S. TUSHER ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR B GOGOI
33	PIL/79/2019 WITH PIL/78/2019 (D/O), PIL/77/2019 (D/O), PIL/76/2019 (D/O), REVIEW PET./198/2019 (D/O)	AJIT KR. BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM MR. S K DEKA (R-5) MR A ATREYA (R-5) MS. P P DAS (R-5) MS. G GOSWAMI MS. G GOSWAMI (R-5) ASSTT.S.G.I.
34	WP(C)/1939/2019 CAVT. NO.0179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. M SHARMA (r-1 to 4) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) MS. S YASMIN (r-1 to 4) FOR CAVEATOR
35	WP(C)/2905/2019	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
36	WP(C)/1726/2020	MITHUN CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
37	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
38	WA/88/2023 CAVT. NO.01612/023, FIXED, CAVT./161/2023	PAKORIDUBA MATSYAJIBI SAMABAI SMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM MR S BORTHAKUR FOR CAVEATOR
39	WA/107/2023 B/O	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MUKUT DAS AND 2 ORS. E	MR. U K NAIR MR H K DAS MR. U PATHAK MR N K SARMA	MR. K N CHOUDHURY SC, APDCL MR. J PATOWARY MS N MAHANTA N GAUTAM
40	WITH WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	MR S MUKTAR (R1) SC, APDCL

WITH
[I.A.\(Civil\)/2026/2023](#)
in WA/272/2023

THE ASSAM POWER GENERATION
CORPORATION LTD. AND 2 ORS.
Versus
ANAL KUMAR BHAGABATI AND 2 ORS.

MR. U K NAIR
MR H K DAS
MR. U PATHAK
MR. A BORO
MR N K SARMA

SC, APDCL

41 [WA/330/2023](#)
CAVT. NO.07352/023,
CAVT. 735/223, B/A

THE NATIONAL HIGHWAYS AND
INFRASTRUCTURE DEVELOPMENT
CORPORATION LTD. AND 2 ORS.
Versus
GIRIN DEKA AND 2 ORS.

MR. P J SAIKIA, SR. ADV
MR K J SAIKIA

MR. S P ROY
JYOTISH DAS
FOR CAVEATOR

WITH
[I.A.\(Civil\)/2484/2023](#)
in WA/330/2023

THE NATIONAL HIGHWAYS AND
INFRASTRUCTURE DEVELOPMENT
CORPORATION LTD. AND 2 ORS.
Versus
GIRIN DEKA AND 2 ORS.

MR. P J SAIKIA, SR. ADV
MR K J SAIKIA

MR. S P ROY
JYOTISH DAS

WITH
[I.A.\(Civil\)/2633/2023](#)
in WA/330/2023

GIRIN DEKA AND ANR.
Versus
THE NATIONAL HIGHWAYS AND
INFRASTRUCTURE DEVELOPMENT
CORPORATION LTD. AND 3 ORS

MR. S P ROY
JYOTISH DAS
MS P DEY

MR. P J SAIKIA, SR. ADV
MR. R S MISHRA
MR K J SAIKIA

42 [WA/414/2023](#)

BHASKAR OJAH
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
N GAUTAM

GA, ASSAM

43 [WP\(C\)/3589/2023](#)
CAVT. NO.06262/023,
FIXED, CAVT./626/2023

UNION OF INDIA AND 3 ORS
Versus
BANSHIDHAR MOHAPATRA

MR. B CHAKRAVARTY

MR. S C KEYAL
FOR CAVEATOR

44 [WA/36/2024](#)
FIXED

SANJAY KR SINGH
Versus
PURBANCHAL BUILDTECH PVT LTD AND
6 ORS

MR. B D KONWAR SR. ADV. SC, PWD
MR. R SALOI
MR H AGARWAL
MR J SINGH

WITH
[I.A.\(Civil\)/280/2024](#)
in WA/36/2024

SANJAY KR SINGH
Versus
PURBANCHAL BUILDTECH PVT LTD AND
6 ORS

MR. B D KONWAR SR. ADV. SC, PWD
MR. R SALOI
MR H AGARWAL
MR J SINGH

45 [WA/49/2024](#)

THE STATE OF ASSAM AND 3 ORS.
Versus
PURBANCHAL BUILDTECH PVT. LTD. AND
3 ORS.

MR. D NATH
SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
11)	MR. A THAKUR	24-05-2024	To	06-06-2024
12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,28th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/27/2023 PART-HEARD, FIXED, CAVT./138/2022 WITH I.A.(Civil)/3498/2023 in WA/27/2023	MANIPUR HOCKEY Versus STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR A KALITA MR. M HEMCHANDRA
2	WA/28/2023 WITH I.A.(Civil)/3516/2023 in WA/28/2023	THE HOCKEY MANIPUR, Versus MANIPUR HOCKEY AND 2 ORS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH	MR A KALITA
3	WA/214/2023 PART-HEARD, FIXED	MANIPUR HOCKEY Versus STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR G N SAHEWALLA (r-3) MS N K DEVI (r-3) MR N ANIX SINGH (r-3) MR. M HEMCHANDRA
4	WA/214/2023 PART-HEARD, FIXED	THE HOCKEY MANIPUR Versus MANIPUR HOCKEY AND 2 ORS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH	MR A KALITA
5	WA/214/2023 PART-HEARD, FIXED	RAJIB DAS Versus THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C
HEARING				
4	Crl.Rev.P./230/2014 WITH LCR 19 FILES	DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS	MR.P N CHOUDHURY MR. R K D CHOUDHURY (ASSTT.S.G.I.) SC, CBI	MR.A M BORA MR.A M BORA MR. A CHAUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH
5	Crl.Pet./74/2021 WITH LCR 1 FILE (SCANNED)	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOOND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
11)	MR. A THAKUR	24-05-2024	To	06-06-2024
12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/677/2024 FIXED	MUSSTT RABIJA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH MR J FIRDAUS	SC, SEC. EDU.
2	WP(C)/2476/2024 FIXED	NAFIFA NASREEN Versus THE STATE OF ASSAM AND 9 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, HIGHER EDU SC, G U
ORDER (STAY VACATING)				
3	I.A.(Civil)/529/2024 FIXED in WP(C)/4602/2023 WITH WP(C)/4602/2023	HATEM ALI KHAN Versus ALEP UDDIN AHMED AND 5 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
		ALEP UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-6)
ADMISSION				
4	WP(C)/4393/2022 PART-HEARD, FIXED WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
		THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
5	Cont.Cas(C)/423/2022	SANSANKA SAIKIA Versus HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
6	WP(C)/567/2024 PART-HEARD, FIXED	DR. ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU
7	WP(C)/9023/2019 FIXED	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC

8	Arb.P./32/2021 FIXED	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAİN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
9	WP(C)/4412/2021 FIXED	MD. RAFIQUŁ ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
10	WP(C)/1658/2022 FIXED	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
	WITH I.A.(Civil)/728/2024 in WP(C)/1658/2022	THE STATE OF ASSAM, Versus TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
11	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
12	WP(C)/4702/2022	KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR B D DAS (R-11) MR H K SARMA (R-11) SC, APSC MR. S K DAS (R-7) MR. I H SAIKIA (R-5,6,8,9,10) MR. P HAZARIKA (R-12) MR. B BORAH (r-9) MR. K KALITA (R-5,6,8,10) MR. M R CHOUDHURY (r-9) MR K KASHYAB (r-9) MS L HMAR (R-5,6,8,10) MS B B HUSSAIN (R-11) MR. R K HAJONG (R-5,6) MR S BORA (R-11) MR. H R DAS (R-11) SC, SEC. EDU.
13	WITH WP(C)/4715/2018 FIXED	KRISHNA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	MR B D DAS MR A K BORAH MR H K SARMA SC, APSC MR. I H SAIKIA MR. S K DAS (R6) MR. P HAZARIKA MR. N S LASKAR MR. R PHUKAN MR. H S BORAH MR. K KALITA MR. M R CHOUDHURY MS. J RONGPIPI MR D BARMAN (R6) MS L HMAR SC, SEC. EDU. MR. G .CHOUDHURY (SC. APSC)
14	WP(C)/6331/2022 FIXED	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
15	WP(C)/8100/2022 FIXED	CHAPARI GAON L P SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, ELEM. EDU SC, SSA

16	WP(C)/342/2023 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	MR. B D KONWAR SR. ADV. (r-7) GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) MR H AGARWAL (r-7) MR J SINGH (r-7) MS P GUPTA (r-7) MS V V THANYU (r-7) MS S JAIN (r-7) SC, SEC. EDU.
	WITH I.A.(Civil)/487/2023 in WP(C)/342/2023	MD. NUR SHAHED ALI, Versus ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
17	WP(C)/971/2023 FIXED	DR. BIKASH DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, HIGHER EDU SC, DIB. UNIVERSITY
18	WITH WP(C)/767/2023	DR. BORUN DEY Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, EDU
19	WP(C)/4067/2023 FIXED	GUNAWATI PANYANG @ GUNAWATI PANYANG MORANG Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K NEOG	SC, ELEM. EDU GA, ASSAM
20	WP(C)/4678/2023 FIXED	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
21	WP(C)/4781/2023 FIXED	JYOTSNA K BISWAL ROUT Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G U
22	WITH Cont.Cas(C)/482/2022	SMT. JYOTSNA K BISWAL ROUT Versus DR. PRATAP JYOTI HANDIQUE AND ANR.	MR D DEKA MR A DEKA MR N J KUMAR MR. R KAMAN	MR. P J PHUKAN
23	WP(C)/6975/2023 FIXED	SHIKSHA VALLEY SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE
24	WP(C)/7084/2023 FIXED	ARPAN KUMAR BARMAN Versus THE ASSAM HIGHER SECONADRY EDUCATION COUNCIL (AHSEC) AND 3 ORS	MR. S K TALUKDAR MS. S T BOKTH	SC, AHSEC
25	WP(C)/7572/2023 FIXED	RUKMA KR. MEDOK Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS A PAYENG	SC, HIGHER EDU MR. P HAZARIKA (R-5) MR. H S BORAH (R-5)
26	WP(C)/25/2024 FIXED	SURAJ KUMAR SINGH (MINOR) Versus THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM DY.S.G.I.
27	WP(C)/1935/2024 FIXED	YASHRAJ VERMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
28	WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.

29	WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1150/2024 in WP(C)/676/2024	PRADUMN DIXIT, Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
30	WITH WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
31	WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1152/2024 in WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
32	WP(C)/2523/2024 FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
HEARING				
33	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
34	WP(C)/6330/2022 PART-HEARD, FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
35	WP(C)/6604/2022 PART-HEARD, B/O	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, HIGHER EDU SC, AG
36	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
37	WP(C)/6736/2022 PART-HEARD, FIXED	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
38	WP(C)/2981/2015 FIXED	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
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9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
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12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH -II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6740/2019 FIXED, WITH LCR	JYOTSHNA RANI SAHA @ JYOTSNA RANI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/1680/2020 FIXED	RUKMINI MALLIK Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/7148/2023 FIXED	MD AFAZUDDIN @ MD AFFAZUDDIN AHMED @ MD ALAUDDIN @ MD ALLA UDDIN Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/7254/2023 FIXED	MD. NOZRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION.
5	WP(C)/948/2024 FIXED	KASIM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/2133/2024 FIXED, WITH LCR	JARINA BIBI @ MOJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
7	WP(C)/4952/2017 FIXED, WITH LCR	CHITTA RANJAN GHOSH Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
8	WP(C)/8570/2018 FIXED, WITH LCR	INDRAJIT BISWAS @ INDRA BISWAS AND 3 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/7637/2022 FIXED, WITH LCR	FATEMA KHATOON Versus THE STATE OF ASSAM AND 5 ORS.	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ORDERS				
10	W.P.(CrI.)/32/2022 FIXED	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
HEARING				
11	WP(C)/7388/2013 FIXED	HENJEN NARZARY and 2 ORS Versus THE UNION OF INDIA and 7 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS	MR.K N CHOUDHURY GA, ASSAM ASSTT.S.G.I. MS.R KAKATI
12	WP(C)/2410/2017 WITH LCR	OSMAN ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
13	WP(C)/2477/2017 WITH LCR	NUR JAMAL ALI @ NUR JAMAL Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
WITH				
14	WP(C)/2460/2017	MUSTT. SAHERA BEGUM @ SAHARA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/2480/2017 WITH LCR	HASINA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MS.A BEGUM MS.N BEGUM MRS.R CHOUDHURY	GA, ASSAM MR A BHUYAN ASSTT.S.G.I.
16	WP(C)/2518/2017 WITH LCR	SONABUDDIN SK. Versus THE UNION OF INDIA and 3 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HAQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/8532/2018 FIXED, WITH LCR	RAHETAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	W.P.(CrI.)/2/2020 B/O	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
19	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
WITH				
20	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
WITH				
21	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
WITH				
	I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

22	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
23	W.P.(CrI.)/39/2023 WITH OFFICE NOTE	RUKSANA AKHTAR Versus THE UNION OF INDIA AND 9 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	GA, ASSAM MRS. A GAYAN DY.S.G.I.
24	WITH W.P.(CrI.)/38/2023	RAJMIN SULTANA Versus THE UNION OF INDIA AND 9 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	GA, ASSAM MR. K K PARASAR (r-1 TO 5) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (IMPLEADMENT OF PARTY)

ADMISSION

1	WP(C)/5309/2023 PART-HEARD, FIXED	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HUJURI (r-3) SC, OIL
	WITH			
2	WP(C)/3697/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
3	WP(C)/335/2021 B/O	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR S DUSAD	SC, P H E
4	Arb.P./16/2023 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. A K DUTTA DY.S.G.I.
5	WP(C)/4185/2023 B/O	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.		SC, IRRIGATION
6	WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
7	WP(C)/5681/2023 FIXED	M/S ASSAM TRADES AND ELECTRICALS Versus THE STATE OF ASSAM AND 7 ORS	MS TOSHISENLA A LONGKUMER	SC, P AND R.D. GA, ASSAM SC, ASEC

8	WP(C)/7486/2023 FIXED	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r-2,3,4,5)
HEARING				
9	WP(C)/7017/2013 PART-HEARD	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR. R K D CHOUDHURY MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
10	Arb.P./21/2023 PART-HEARD, FIXED	PALLAB GHOSH Versus SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	MR. R J DAS (r-1) SC, G M D A
11	WP(C)/4378/2016 WITH LCR	THE WORKMEN OF BORAJAN TEA ESTATE Versus THE MANAGEMENT OF BORAJAN T.E. and ANR.	MR.A K HALOI MS.J R THAKUR MR.S CHAKRABARTY MR.A THAKUR	MR. M. CHOUDHURY(R-1) MR. D. DOLEY (GOVERNMENT ADVOCATE (R-2) MR. N. J. CHOUDHURY(R-1) MR. P. K. MUNIR (R-1) MR. M. K. MISHRA (R-1)
12	WP(C)/6528/2017	M/S. MANISH ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY	SC, P AND R.D. GA, ASSAM
13	WP(C)/6758/2017 FIXED	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
11)	MR. A THAKUR	24-05-2024	To	06-06-2024
12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV AND CONTEMPT MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/9269/2019 FIXED	BINOY KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	GA, ASSAM SC, FOREST
2 WP(C)/4939/2021 FIXED	M/S. DUTTA ENTERPRISES Versus UNION OF INDIA AND 3 ORS.	MR. B J GHOSH MR. DILIP DEY	MS. A GUPTA (R-2,3,4) MR J ISLAM (R-2,3,4) MR S A SIKDER (R-2,3,4) ASSTT.S.G.I. MR. M R ISLAM (R-2,3,4)
3 WP(C)/737/2022 FIXED, WITH WP(C)/3225/2017 (D/O)	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
WITH 4 WP(C)/941/2020 CAVT. NO. 0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR
WITH 5 WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM SC, FISHERY
WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
6 WP(C)/2015/2023 FIXED	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	MS. B SARMA DY.S.G.I.
7 WP(C)/6378/2023 FIXED	GAFUR ULLAH AHMED Versus THE STATE OF ASSAM 6 ORS.	MR. SURAJIT DAS MR. A I ALI	SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE
8 WP(C)/6380/2023 FIXED	SATYA NATH DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. SURAJIT DAS MR. A I ALI	SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE

9	WP(C)/1681/2024 B/O	SIMANTA GOGOI Versus THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
HEARING				
10	WP(C)/7429/2015 WITH LCR, FIXED	BONGAIGAON REFINERY EMPLOYEES' UNION Versus THE UNION OF INDIA and ANR	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS MS.B DAS	MR.K N CHOUDHURY(R-2) MR.H SARMA(R-2) MR.A D CHOUDHURY(R-2) ASSTT.S.G.I. SC, BRPL
11	WP(C)/6103/2018 WITH LCR	UNITED BANK OF INDIA Versus PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
12	WP(C)/4776/2019	RAJSHREE TEA AND INDUSTRIES (P) LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
WITH				
13	WP(C)/2307/2014	GREEN VALLEY RICE TECH PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR D K MISHRA MR.S K KEJRIWAL MR.S K KEJRIWAL MR. B PRASAD MRSS KEJRIWAL	SC, APDCL
WITH				
14	WP(C)/4819/2019	M/S. SITARAM BUDHKARAN CHOUKHANY AND CO. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
15	WP(C)/8237/2022 FIXED	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./266/2016 7 Y 9 M 20 D :FIXED, WITH LCR 1 BUNDLE, P.B. 14	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
	WITH			
2	Crl.A./245/2016 7 Y 9 M 25 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
	WITH			
3	CRL.A(J)/50/2017 7 Y 9 M 25 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
	WITH			
4	Crl.A./95/2017 7 Y 9 M 25 D :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
	WITH			
5	CRL.A(J)/10/2017 9 Y 11 M 24 D :WITH LCR, P.B. 2	BUBURAM DEKA Versus THE STATE OF ASSAM	MR N J DAS, LEGAL AID COUNSEL	PP, ASSAM
	WITH			
6	Crl.A./283/2017 7 Y 7 M 25 D :WITH LCR, -3 (THREE) FILES), P.B. 2, FIXED	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS
	WITH			
	I.A.(Crl.)/422/2023 in Crl.A./283/2017	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS. A MESEN	SC, CUSTOMS

7	WITH Crl.A./67/2019	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB Ms. P. DAS, SC, CUSTOMS
	WITH I.A.(Crl.)/420/2023 in Crl.A./67/2019	SRI BINOD YADAV, Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	SC, CUSTOMS
8	CRL.A(j)/39/2020 4 Y 9 M 29 D :WITH P.B.-2, WITH LCR 5 FILES	RATNA BAHADUR CHETRI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
9	CRL.A(j)/50/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B. - 2	RADHAN KHARAI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
10	Mat.App./31/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. C BORUAH MR. DITUL DAS MR. R BORO	MR B SHARMA
11	Crl.A./47/2022 2 Y 4 M 4 D :WITH LCR - 8 FILES, P.B. 2, B/O	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM
	WITH I.A.(Crl.)/125/2022 in Crl.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
12	CRL.A(j)/74/2022 3 Y 10 M 22 D :WITH LCR, OFFICE NOTE, P.B. 3	SANTOSH TANTI Versus THE STATE OF ASSAM AND ANR.	MS. A DEVI	MS. P SAHA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
13	CRL.A(j)/83/2023 4 Y 11 M 5 D :WITH LCR 4 FILES, P.B. 2	DHANIA SABOR Versus THE STATE OF ASSAM	N K KALITA, AMICUS CURIAE	PP, ASSAM
14	Crl.A./459/2023 FIXED, WITH LCR 1 FILE (PHOTOCOPY)	ABDUS SOBAHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
15	WITH Crl.A./51/2024	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
16	WITH Crl.A./55/2024	AZMAL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING
OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
2	WITH WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
3	WITH WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
4	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
5	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

6	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2072/2016 FIXED	ROMEN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN MS.R BEGUM	GA, ASSAM
2 WP(C)/6309/2021 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
3 WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE
ORDERS			
4 WP(C)/2046/2016 WITH OFFICE NOTE, FIXED	PRASENJIT KUMAR DASGUPTA Versus STATE BANK OF INDIA and 3 ORS		MR. S U AHMED(R1 TO 4) MS. A GOGOI(R1 TO 4)
5 WP(C)/6583/2016 FIXED	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MS.R DEKA MS.R M DEKA MR.J PATOWARI MS.R KAKATI	MR. S K MEDHI ASSTT.S.G.I.
WITH			
6 WP(C)/8036/2017	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 11 ORS.	MS.T KALITA MSB DEVI MS.S SARMA MS.G GOSWAMI	MR. B DEKA ASSTT.S.G.I.
HEARING			
7 WP(C)/2393/2012 PART-HEARD, FIXED, WITH WA/211/2013 (D/O), WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE

8	WP(C)/741/2014 FIXED, WITH LCR	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R-3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM SC, L C MR.M BARUAH MR.S K SWARGIARY
	WITH MC/1196/2014 in WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	WITH I.A./1696/2016 in WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
9	WP(C)/3986/2021	CMJ BREWERIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SARMA (r-2) MR. S CHETIA (r-3,4) SC, INCOME TAX
10	WP(C)/3449/2023 FIXED	MOTAHIR ALI TAPADAR AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA	SC, CO OP
11	WITH WP(C)/2171/2023	EAST BADARPUR CO- OPERATIVE SOCIETY LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP MR. R A CHOUDHURY, (R-8-15) MR. R A MAZUMDER, (R--15)
12	WP(C)/5946/2023 FIXED	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	CRP/9/2009 CAVT. NO. 1334/2008 (HEARING), WITH LCR, FIXED	SRI PUNYA DEO MISHRA and ANR. Versus ON THE DEATH OF DWARIKA PRASAD BRAHMIN,	B DAS G BAISHYA	MR.S SAIKIA A DAS
MOTION				
2	CRP(IO)/169/2024 FIXED	ON THE DEATH OF EUSAF ALI @ ESHAB ALI HIS LEGAL HEIR SAHERA KHATUN AND 8 ORS Versus UPEN NATH AND 15 ORS	MR. R P SARMAH MR M R ADHIKARI MR. D DOLEY	
ADMISSION				
3	CRP(IO)/315/2023 FIXED	JEHIRUL ISLAM AND 12 ORS Versus NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MD. M H CHOUDHURY (r-1,2) MR. P CHAKRABORTY (r-1,2) R. BARUAH (r-1,2) MR. S N AHMED (r-1,2) TANZIM L. CHOUDHURY (r-1,2)
HEARING				
4	MFA/125/2011 WITH LCR, FIXED	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH	MS.G TRIPATHI MR.G KHANDELIA MS.J TRIPATHI
	WITH MC/3622/2011 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
	WITH MC/1138/2012 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	

5	MFA/1/2012 WITH LCR, FIXED	UNION OF INDIA Versus M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL MR G KHANDELIA
6	WITH MFA/2/2012 WITH LCR	THE UNION OF INDIA, Versus M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL
7	MFA/7/2017 WITH LCR	MORIAM IVSA Versus UNION OF INDIA	MR.ASAD UDDIN MS.M BURAGOHAIN MD.GIASH UDDIN	SC, NF RLY
8	MFA/177/2017 WITH LCR, FIXED	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
9	MACApp./289/2018 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	MR. B K DAS MR D MONDAL MR. J KALITA (R1) MR. P SARMA(R3) MS. P DAS
	WITH I.A.(Civil)/1141/2024 in MACApp./289/2018	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	MR J KALITA
10	MACApp./373/2019 WITH LCR, FIXED	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
11	MACApp./178/2021 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR D MONDAL (R-1)
	WITH I.A.(Civil)/1302/2021 in MACApp./178/2021	ORIENTAL INSURANCE CO. LTD. Versus SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	
12	MACApp./179/2021 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus PARBINA BEGUM LASKAR @ PARIBINA AND 8 ORS	MR T KALITA MR. A KAKATI	MR A B DEY (r-1,9,2) MR. S SUTRADHAR (r-8)
13	MACApp./300/2021 WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus PARESH DEKA AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M HUSSAIN (r-1,2) MR. A ISLAM (r-1,2)
14	MFA/93/2022 WITH LCR, FIXED	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MS. M BARMAN (r-1,2,3) MR. M ISLAM (r-1,2,3)
	WITH I.A.(Civil)/3089/2022 in MFA/93/2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MR. SURAJIT DAS (R-1, 2, 3) MR. P P DAS (R-1, 2, 3)
15	Review.Pet./100/2022 in MACApp./526/2017 (D/O), WITH LCR	JAHURA KHATOON AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. B J GHOSH MISS. M DAS MD. S ISLAM MR. M DEKA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
16	MACApp./240/2022 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI ANUPAMA MITRA @ DEY AND 5 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR

17	RFA/12/2023 WITH LCR, FIXED	KUSHAL MECH Versus LISHA GURUNG AND 8 ORS.	MS. R CHOUDHURY	GA, ASSAM MR R CHAKRAVORTY (R2, R3, R8) MS. R. ENGJAIPI (R2, R3, R8) S RABHA (r-1)
18	Mat.App./20/2023 WITH LCR, FIXED	XXXX XXXX Versus XXXX XXXX	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR. K M HALOI MR. B BISHAYA
19	CRP(IO)/23/2023	MADAN URANG AND 3 ORS. Versus BABUL PATGIRI	MR R SENSUA MR D BORAH M. A. OASIS	MR. A K GUPTA MR. R S MISHRA
20	RFA/50/2023 CAVT. NO.10762/023, WITH LCR, FIXED	JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE FOR CAVEATOR
	WITH I.A.(Civil)/3500/2023 in RFA/50/2023	JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. N SARKAR MR P K BASU FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
11)	MR. A THAKUR	24-05-2024	To	06-06-2024
12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING
OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1499/2024	KASIF Versus THE STATE OF ASSAM	N SARMAH MR. A KHAN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./383/2024 WITH LCR (SCANNED). FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
3	Bail Appln./1107/2024 WITH LCR (SCANNED). FIXED	MD. ASLAM KHAN Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
BAIL HEARING				
4	AB/708/2024 WITH LCR (SCANNED)	AMIRUT ZAMAN Versus THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM
5	AB/1286/2024 FIXED	MONJUR AHMED @ MONJURUL HOQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
HEARING				
6	I.A.(CrI.)/295/2023 PART-HEARD, WITH LCR (FIVE FILES), FIXED. in CrI.A./127/2023 WITH CrI.A./127/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM
		ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOOND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
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8)	MR. P SUNDI	22-05-2024	To	06-06-2024
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12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



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[For Tuesday,28th May 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 17

[THIS BENCH WILL SIT AT 10:15 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/1057/2022 FIXED	MD. SALAK UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. B D DEKA, LEARNED COUNSEL AS AMICUS CURIAE MR G DEKA	GA, ASSAM SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7688/2015 PART-HEARD, (HEARING), WITH LCR, FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
2	RSA/96/2008 (HEARING), WITH LCR	SABITA KUMAR Versus MAKONI KUMAR	MS.T BORA	
3	RSA/116/2008 (HEARING), WITH LCR	MILIYA DEVI and ORS. Versus ON THE DEATH OF MUSTT. SOGRA KHATOON, HER LEGAL HEIRS and ORS.	MR.S BANIK MR. A K GUPTA MR. B SARMA MR. R S MISHRA MR.P BHUYAN MR.K N SURI	MR.S P CHOUDHURY (R-3) MR.K GOSWAMI MS.D M NATH MS.G SARMAH MRB KAUSHIK MS.A DEY MR K BISWAKARMA (R-3) MS B DEVI (R-3) MR. S. J. SARKAR (R-3) MR.C KHANIKAR
4	RSA/228/2010 (HEARING), WITH LCR, FIXED	HIMADRI DHAR and 2 ORS, Versus SMTI TATANA DHAR and ANR,	MR.I ALAMP-1 MR.T SK(P-1) PETITIONER IN PERSON	MR.Z MUKIT(R-1 & 2) MR.A SATTARR-1 and 2 MS.N BARMAN(R-1 & 2) MR.H K BARUAH(R-1 & 2)

5	WP(C)/875/2021 FIXED	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R-10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R-10, 11)
	WITH I.A.(Civil)/1517/2024 in WP(C)/875/2021	THE BHARATI AIRTEL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. C K S BARUAH MR. Y S MENON
		HEARING		
6	RSA/171/2011 WITH LCR	MUSTT. NAFISA ALI AND ORS Versus MAZIDA BEGUM AND ORS	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MR.A K ROY MS.D CHAKRABORTY MR.K RAJBONGSHI	MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA
	WITH MC/2831/2011 in RSA/171/2011	MUSTT. NAFISA ALI AND ORS Versus MAZIDA BEGUM AND ORS	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MR.A K ROY MS.D CHAKRABORTY MR.K RAJBONGSHI	MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA
7	RSA/102/2012 WITH LCR	DWIJEN CHOUDHURY and 5 ORS Versus PABITRA CHOUDHURY	MR.A C SARMA MR.A SARMA MR.B HALDAR MR. M DAS N CHAUDHURY MR A BHATRA MR.C S SARKAR	MR. N ALAM MR.S U AHMED MD.S ISLAM MR.D HUSSAIN MRK TALUKDAR MR.U PATGIRI
8	RSA/241/2014 WITH LCR	GITA ROY Versus HARENDRA CH. ROY @ KULENDRA ROY and 8 ORS.	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MSL SAIKIA	MR.S K GHOSH(R-1TO5)
9	RSA/303/2016 WITH LCR	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE	
10	CRP(IO)/192/2018 WITH LCR	ON THE DEATH OF HARI PRASAD NATH, HIS LEGAL HEIRS Versus LAKHI MANDIR COMMITTEE AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	MR. S K SAHARIAH (R1, R2) MS. R GOSWAMI (R1, R2)
	WITH RSA/328/2017	DIMBESWAR NATH and 5 ORS Versus ON THE DEATH OF LATE HARI PRASAD NATH , HIS LEGAL HEIRS AND ANR	MR.S K SAHARIA MR.M DAS MR.M K DAS	GA, ASSAM MS. R CHOUDHURY (R2)
12	RSA/1/2019 WITH LCR	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN

13 [RSA/235/2019](#)
WITH LCR

SRI BISWAJIT SARKAR
Versus
SMTI. MAYA SHEEL AND 5 ORS.

MR. K R PATGIRI
MRS. C DAS

MR. K D CHETRI
MR. M DUTTA
MR I B KAKATI
MS R BARUAH
MS S DEV
MR J MAHANTA

14 [CRP\(IO\)/108/2023](#)

HIRANYA KUMAR SARMA AND ANR
Versus
ON THE DEATH OF SOLE PLAINTIFF,
RAMESH BARMAN

MR. M A SHEIKH
K U AHMED
MS F INTAZ

MR. J DEKA

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
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[For Tuesday,28th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1500/2024	SOLOMON AND ANR. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
2 Bail Appln./1502/2024	ASAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3 Bail Appln./1504/2024	GURDEEP SINGH Versus UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
4 Bail Appln./1505/2024	MD. AJAJUDDIN Versus UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB
5 Bail Appln./1511/2024	ASHIDUL MONDAL @ RAHUL Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
MOTION			
6 Crl.Rev.P./199/2024	MD. SAIDUL ALI @ CHAIDUL ALI Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM
WITH I.A.(Crl.)/485/2024 in Crl.Rev.P./199/2024	MD. SAIDUL ALI @ CHAIDUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM
7 Crl.Rev.P./200/2024	SUMANTA BOSE SAIKIA Versus SMT. RIMA ROY	MR H BETALA MR C KUMAR	
8 Crl.Pet./575/2024 FIXED	PRIYANKA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
9 AB/1352/2024	MD. ALAL UDDION @ ALAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM

10	AB/1354/2024	HAZRAT ALI @ HAJARAT ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	PP, ASSAM
11	AB/1359/2024	MAHIDUL ISLAM @ MAHIDUL ALI Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
12	AB/1361/2024	MD. ASHIF ALI @ ASHIF ALI Versus THE UNION OF INDIA	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	DY.S.G.I.
13	AB/1363/2024	RAJU DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
ADMISSION				
14	Crl.Rev.P./90/2018 B/O, WITH LCR 1 FILES	KESHAB CHANDRA BAISHYA Versus AMIT BHAJANKA	MR D BARMAN MR. N K HALOI MR. K M HASSAN	MR. O P BHATI MR. S DEKA MR T C DAS MR. B DAS MR. P SARMA MR. Z RAHMAN MR. P K PODDAR
BAIL HEARING (BA)				
15	Bail Appln./639/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	JAYANTA SHARMA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR B P BORAH (R-2) J DASGUPTA (R-2) MR P J DUTTA (R-2) MISS. J GOGOI (R-2) PP, ASSAM
16	Bail Appln./712/2024 WITH SCANNED COPY OF CASE RECORD, B/O	ROJIT ALI @ SAHIL AHMED @ ROJITULLA Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
17	Bail Appln./1078/2024 FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	ABU SAYED KHAN Versus THE UNION OF INDIA	MR. T DEURI MS N DAS MS A DAS	SC, NCB
18	Bail Appln./1094/2024 FIXED	CHRKIA NALOIJU Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
WITH				
19	Bail Appln./1088/2024	ANIK T KHUNJUJU Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
20	Bail Appln./1191/2024 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
21	Bail Appln./1340/2024 FIXED.	BIKI BORAH AND ANR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
22	Bail Appln./1356/2024 FIXED	MISS HANGMA BASUMATARY AND ANR. Versus THE STATE OF ASSAM	M PATHAK MR. T ALI	PP, ASSAM
BAIL HEARING				
23	AB/3662/2023	MAJAMOL HOQUE @ MAJMOL HOQUE Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
24	AB/240/2024	REJIYA KHATUN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM

25	AB/956/2024	MOJAMIL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
26	AB/990/2024	ABDUL MOZID KOBIR AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	PP, ASSAM
27	AB/1047/2024 WITH OFFICE NOTE	KAUSTAV KASHYAP BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
28	AB/1053/2024 B/O, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	MAHAMMAD ALI @ MASTUFA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	MR S AFRIDI (r-2) PP, ASSAM
29	AB/1196/2024 WITH OFFICE NOTE	AFNOOR HUSSAIN @ APNUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR J FIRDAUS	PP, ASSAM
<u>ORDERS</u>				
30	Crl.A./120/2020 WITH LCR (FOUR FILES). B/O.	MELASON MARAK Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM
	WITH I.A.(Crl.)/278/2020 in Crl.A./120/2020	MELASON MARAK Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM
31	Crl.A./274/2023 WITH LCR (THREE FILES). B/O	MD ABU SAMA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MD. S Z B AKLAS	MR H R A CHOUDHURY (r-2) MR. A AHMED (r-2) MR. I U CHOWDHURY (r-2) PP, ASSAM
32	I.A.(Crl.)/176/2024 B/O in Crl.Rev.P./1258/2024	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR.	MS.TWINKLE SARMA MR S PARASHAR	MS D BORGOHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) MS M BORAH (R-2) PP, ASSAM
	WITH Crl.Rev.P./1258/2024 (Filing Number)	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR (E)	MR S PARASHAR	
33	Crl.Pet./415/2024 FIXED	MUKUT MUSTAFA AHMED Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR P H KONWAR G KAUSHIK	PP, ASSAM
<u>HEARING</u>				
34	Crl.A./184/2009 FIXED, WITH LCR 1 BUNDLE	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI	SC, CBI
35	Crl.Rev.P./95/2012 FIXED, WITH 3 LCR FILES	KAILASH CHAND JAIN Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN SC, CBI
36	Crl.Rev.P./417/2012 WITH LCR 3 FILES	DILIP KONWAR @ DHARANI KONWAR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	PP, ASSAM
37	Crl.Rev.P./429/2012 WITH LCR 8 FILES,	DIPEN NATH Versus THE STATE OF ASSAM	MR.S M MOLLAH MR.K NATH MR.H DAS MRT BIDYUT BIKASH MR.R MEDHI	PP, ASSAM
38	CRL.A(J)/111/2019 6 Y 3 M 9 D :FIXED, WITH LCR 5 FILES, P.B.-1	BUDHUA MUNDA Versus THE STATE OF ASSAM	MR A U AHMED, LEGAL AID COUNSEL	PP, ASSAM

39 [Crl.Rev.P./541/2019](#)
WITH LCR (THREE FILES).

MD. AFJALUR RAHMAN
Versus
MD. BAHARUL ISLAM

MR. P J SAIKIA
MR. J HANDIQUE
MS. M KECHII

MR A NATH
DR ANKIT TODI
MS P AGARWAL
MD. J U AHMED

40 [Crl.Rev.P./434/2023](#)
FIXED

SADDAM HUSSAIN
Versus
AMINA KHATUN

MR H R A CHOUDHURY
MR. A AHMED
MR J M SULAIMAN
U U KHAN

MS S MEDHI
MS S MEDHI
MR A ALI
MS. M KHATUN

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
11)	MR. A THAKUR	24-05-2024	To	06-06-2024
12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH - II & MAC APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 MACApp./80/2015 WITH LCR, FIXED	UNITED INDIA INSURANCE CO LTD Versus SMT SALO KARMAKAR and 7 ORS	MR.R K BHATRA MS.A BORA MS.P HUIJURI MR A SAIKIA	MR.S K TALUKDAR(R-1 to 5) MR.M SAIKIA(R-1 to 5) MS.H DASR-1 to 5 MR.D BANIA(R-1 to 5)
2 I.A.(Civil)/859/2023 B/O in MACApp./2487/2023 WITH MACApp./2487/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus SUMA BEGUM BARBHUIYA AND 4 ORS. NATIONAL INSURANCE COMPANY LTD. Versus SUMA BEGUM BARBHUIYA AND 2 ORS. A	MS L SHARMA MR. K K BHATTA MR. K K BHATTA	MR. L R MAZUMDER (r-1) MR. A ISLAM (r-1)
HEARING			
3 MACApp./657/2017 WITH LCR WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A S CHOUDHURY (R1-R3) MR. R ISLAM (R1-R3)
4 MACApp./660/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MD. MAINUL HAQUE and 4 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. N D BHUYAN (R3) MD. A AHMED (R4) MR. R C PAUL (R4) MR. P K MAZUMDAR (R1) MS L DAS (R4) MR. R K MAZUMDAR (R1)
5 MACApp./588/2018 WITH LCR, FIXED	SMT PRATIMA DEVI AND ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR D K KALITA MR. K K PARASAR	MS. P DEBNATH (R1) MR. R C PAUL (R1) MR. M A LASKAR (R2)
6 MACApp./1004/2018 WITH LCR	SMTI GEETA MANDAL Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	MR. A J SAIKIA (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)

7	WP(C)/3190/2018 WITH WP(C)/868/2016 (D/O)	WALIA MURSHIDA HUDA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MR I RAFIQUE MRS S A CHOUDHURY MR. M A CHOUDHURY MR D DEKA MR. M A CHOUDHURY MS S BARUAH MR. DIPJYOTI DEKA	MR. N C DAS MR A DAS SC, N M C SC, HEALTH SC, HEALTH
8	MACApp./157/2019 WITH LCR, FIXED	DILOWARA BEGUM (WIFE) AND 5 ORS Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
9	WITH MACApp./323/2019 WITH LCR	KHADIIJA BEGUM AND 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
10	MACApp./321/2019 WITH LCR	NEW INDIA ASSURANCE CO. LTD., Versus SMTI. MEERA DEVI AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. B. DUTTA MR. P K BORAH (R2) MRS. R S DEURI (R2) MR. S DEKA MS. J BORO
11	MACApp./563/2019 WITH LCR	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
12	MACApp./176/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR. R GOSWAMI MR S DAS MR S HOQUE MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/2096/2021 in MACApp./176/2020	TAPASHI ROY AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MR. A K DAS	MR S DUTTA
13	MACApp./259/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR S DAS MR. S ROY MR S HOQUE MR. M H LASKAR
14	MACApp./262/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR S DAS MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (r-4) MR. S ROY MR S HOQUE MR. M H LASKAR MR G S BORO (r-4)
15	MACApp./288/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MR. M H LASKAR
	WITH I.A.(Civil)/2145/2020 in MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
16	MACApp./14/2021 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus SMT. RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS B RAJBONGSHI (R-1) MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1) MS A DAS (R-1)
	WITH I.A.(Civil)/186/2021 in MACApp./14/2021	NATIONAL INSURANCE COMPANY LTD. Versus RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	MACApp./86/2021 WITH LCR	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)

18	MACApp./125/2021 WITH LCR WITH I.A.(Civil)/952/2021 in MACApp./125/2021	M/S NEW INDIA ASSURANE CO. LTD. Versus SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MS K BORAH (R-1)
19	MACApp./163/2021 WITH LCR	M/S NEW INDIA ASSURANE CO. LTD. Versus SMTI CHAMPA LAHKAR and 2 ORS, ABHI NATH @ ABHINASH NATH AND ANR. Versus NAYAN BHARALI AND 3 ORS.	MS.L SHARMA MR. K K BHATTA MR.J JOHN MR. B K JAIN MS. M DASGUPTA	MR. P GOHAIN (R-1) MR. A K GUPTA (R-1) MS K BORAH (R-1) MR. B BARMAN (R-3)
20	MACApp./174/2022 WITH LCR	MUSTT. REHANA BEGUM AND 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS.	MR. R ALI MD S HUSSAIN MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK
21	MACApp./298/2022 WITH LCR	MD. ABDUL MOZID FARAJI and ANR Versus ORIENTAL INS. CO. LTD. and 2 ORS	MR. R C DAS MR. R C DAS MR.S C DAS	MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MS C BORAH (R1)
22	WITH MACApp./110/2017	ANUWARA BEGUM Versus ORIENTAL INSURANCE CO LTD and 2 ORS	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
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11)	MR. A THAKUR	24-05-2024	To	06-06-2024
12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL
MATTERS IMMEDIATELY AFTER MOTION
MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1498/2024	ABINASH BHAGAWAN SALONKHE Versus THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
2	Bail Appln./1508/2024	BANAJIT TALUKDAR Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
3	Bail Appln./1513/2024	JUL HASH ALI @ JULHASH ALI Versus THE STATE OF ASSAM	MR M ISLAM MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
<u>MOTION (AB)</u>				
4	AB/1362/2024	LABA KUTUM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
5	AB/1365/2024	JIBUL GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
<u>MOTION</u>				
6	Crl.Rev.P./192/2024 FIXED	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MR. A K DAS	PP, ASSAM
7	Crl.Pet./609/2024	ANOWAR HUSSAIN Versus NAMITA DAS	MR. R ALI MR H A AHMED	
8	Crl.Pet./610/2024	ALID AHMED BARBHUIYA @ ALID BARBHUYIA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED	PP, ASSAM

ADMISSION

9	Tr.P.(CrI.)/10/2024 FIXED, WITH 1 LCR FILE (SCANNED)	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
	WITH			
10	Tr.P.(CrI.)/8/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	PP, ASSAM
	WITH			
11	Tr.P.(CrI.)/9/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
	WITH			
12	Tr.P.(CrI.)/11/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./3823/2023 WITH SCANNED COPY OF CASE RECORD.	PRASENJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. M K MAJUMDAR MR. M K MAJUMDAR MR. N J DUTTA MR R A AHMED MR M AHMED	MR. I CHOUDHURY(R- 2) MS. D SAIKIA (AMICUS CURAIE, R-2) R L CHUTIA(R- 2) PP, ASSAM
14	Bail Appln./758/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	MD. MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR J C BORAH	MS B CHOWDHURY, AMICUS CURIAE PP, ASSAM
15	Bail Appln./778/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	AYESHA BEGUM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
16	Bail Appln./1447/2024 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
BAIL HEARING				
17	AB/844/2024 FIXED	AJIJUL HOQUE Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
18	AB/896/2024 FIXED	PRANJAL PRATIM BURAGOHAIN AND ANR Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
19	AB/897/2024 FIXED	PULOK HANDIQUE AND ANR Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
20	AB/1171/2024 FIXED	APURBA PATHAK Versus THE STATE OF ASSAM	MR B N SARMA MS. N BARUAH	PP, ASSAM
21	AB/1195/2024 FIXED.	HAREJ ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM

ORDERS

22	I.A.(CrI.)/394/2024 FIXED in CrI.Pet./860/2023 WITH CrI.Pet./860/2023	ANU BORAH Versus JINTUMONI KALITA	MR A DASGUPTA MS B DAS	D DAS PP, ASSAM
		ANU BORAH Versus THE STATE OF ASSAM AND ANR	MR A DASGUPTA MS B DAS	MR. K BORUAH (R-2) MR. M ALAM (R-2) MS. P DAS (R-2) PP, ASSAM
23	I.A.(CrI.)/441/2024 FIXED, WITH SCANNED COPY OF CASE RECORD, WITH Bail Appln./342/2024 (D/O), Bail Appln./4158/2023 (D/O) in Bail Appln./342/2024	ZAMZAM HUSSAIN Versus THE STATE OF ASSAM,	MR H R A CHOUDHURY	PP, ASSAM
QUASHMENT				
24	CrI.Pet./655/2021 FIXED, WITH 2 LCR FILES (SCANNED)	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
25	CrI.Pet./767/2023	DILIP MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. J PAUL MR. A PAUL	PP, ASSAM
26	CrI.Pet./1058/2023 FIXED, WITH 1 LCR FILE (SCANNED)	ABDUL MALEK AND 17 ORS. Versus THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM
27	CrI.Pet./240/2024 FIXED, WITH 2 LCR FILES	K RANJAN SINGHA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR S A BARBHUYAN (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
28	CrI.Pet./473/2024 FIXED, WITH 1 LCR FILE (SCANNED)	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
29	CrI.Pet./496/2024 FIXED	PRADEEP KISHOR MISHRA @ PRODIP MISHRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR B P BORAH MR P J DUTTA MR. V A CHOWDHURY	MR. K K DUTTA (R-2) MR P NAYAK (R-2) MS. RUKMINI BARUA (R-2) MS. PADMINI BARUA (R-2) PP, ASSAM
HEARING				
30	CrI.A./149/2005 FIXED, WITH 3 LCR BUNDLES WITH	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
31	CrI.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	MR.K DAS SC. C.B.I.
32	CrI.A./66/2012 FIXED, WITH 5 LCR FILES	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR. A KHANIKAR	PP, ASSAM
33	CrI.Rev.P./428/2012 WITH 3 LCR FILES	M/S ROYAL INFRASTRUCTURE AND INDUSTRIES and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.N C DAS MR.T J MAHANTA	MR.R MAJUMDAR MR.K N KALITA MSJ BHUYAN MS.P BORAH MR.A K DAS PP, ASSAM
34	CrI.Rev.P./559/2012 WITH 5 LCR FILES	GUNA LALUNG and 2 ORS Versus THE STATE OF ASSAM	MR.D J DAS MR.D R GOGOI MS.E AHMED	PP, ASSAM
35	CRL.A(I)/94/2020 FIXED, WITH 5 LCR FILES	SUBAL DAULAGAPHU AND ANR. Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM

36	CrI.A./171/2021 2 Y 8 M 14 D :FIXED, WITH 5 LCR FILES, P.B.- 1 WITH I.A.(CrI.)/443/2021 in CrI.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
37	CrI.A./26/2022 FIXED, WITH 5 LCR FILES	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
38	CrI.A./351/2023 WITH 3 LCR FILES WITH I.A.(CrI.)/888/2023 in CrI.A./351/2023 WITH I.A.(CrI.)/889/2023 in CrI.A./352/2023	DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR. BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR. BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MR. A T SARKAR (r-2) PP, ASSAM PP, ASSAM PP, ASSAM
39	CrI.A./352/2023 WITH I.A.(CrI.)/889/2023 in CrI.A./352/2023	SANJIT GOYARI Versus THE STATE OF ASSAM SANJIT GOYARI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH MR D K MEDHI P BORUAH	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
11)	MR. A THAKUR	24-05-2024	To	06-06-2024
12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1497/2024	IRSAD ALI @ IRSHAD ALI Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K H SAIKIA	PP, ASSAM
2 Bail Appln./1507/2024	HIRAK JYOTI SARMA Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
3 Bail Appln./1509/2024	CHAMPA DEKA Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
4 Bail Appln./1510/2024	SAMSUL HAQUE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
5 Bail Appln./1512/2024	ROSHAN SINGH AND ANR Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
6 Bail Appln./1514/2024	KHAN BABLUR RAHMAN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
MOTION			
7 Crl.Pet./607/2024	MD. ISLAOUR RAHAMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
8 Crl.Pet./611/2024	MD. EPHTIKAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. A H M R CHOUDHURY	PP, ASSAM
9 AB/1353/2024	RAJA QUL ISLAM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
10 AB/1355/2024	ABDUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
11 AB/1357/2024	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

12	AB/1358/2024	ABBAS UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. R DEVI	PP, ASSAM
13	AB/1360/2024	HAFIZUR @ HAFIZUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
14	AB/1364/2024	ANUJ AHMED Versus THE STATE OF ASSAM	MS. S BHUYAN MS. C SHARMA	PP, ASSAM
ADMISSION				
15	Crl.Rev.P./526/2023 B/O	KESHABANANDA BORAH Versus SAYANIKA DEKA AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	MR D TALUKDAR (r-1) MR P CHOUDHURY (r-1) MS P SAIKIA (r-1) PP, ASSAM
16	Tr.P.(Crl.)/14/2024 FIXED	SMTI PURNIMA BORUAH AND ANR Versus NILUTPAL BORAH	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
BAIL HEARING (BA)				
17	Bail Appln./4262/2023 WITH LCR (SCANNED)	BIKI CHETIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
18	Bail Appln./68/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	AINUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
19	Bail Appln./1266/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
20	Bail Appln./1367/2024 FIXED	BALO ADAM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN	PP, ASSAM
21	Bail Appln./1398/2024 FIXED	KARTIK DUGAR @ KARTIC DUGAR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	PP, ASSAM
22	Bail Appln./1430/2024 FIXED	SANTOSH SINGH AND ANR Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DHANUKA	PP, ASSAM
23	Bail Appln./1444/2024 FIXED	SAMIR DOLEY Versus THE STATE OF ASSAM AND ANR.	MR B BURAGOHAIN MR. P K GOGOI	PP, ASSAM
BAIL HEARING				
24	AB/3845/2023 FIXED	RIAJ UDDIN Versus THE STATE OF ASSAM	MR S A BARBHUYAN MR. KAUSAR AHMED T A LASKAR	MR. A K TALUKDAR (INFORMANT) MR S ISLAM (INFORMANT) A BEGUM PP, ASSAM
25	AB/4165/2023 FIXED	PRADEEP KUMAR DAS @ PRADIP DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
26	AB/4325/2023 WITH SCANNED COPY OF CASE RECORD	MD ATIQR RAHMAN TAPADAR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM A BEGUM	PP, ASSAM
27	AB/6/2024	CHHOTELAL SHAMBHUNATH DUBEY Versus THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
28	AB/763/2024 B/O	DEBABRAT DEV BHAGABATI Versus THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM

29	WITH AB/937/2024	JINTU KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
30	AB/830/2024 FIXED	FIROZ ALI AND ANR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR REZABUL HOQUE MR A H SARKAR	PP, ASSAM
31	AB/871/2024 FIXED	SAHIDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
32	AB/922/2024 FIXED	DEEPRAJ CHETIA AND 2 ORS. Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
33	AB/986/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	MADHAB SARKAR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM MS. S DEB	PP, ASSAM
34	AB/1014/2024 FIXED	MANASHJYOTI TAMULI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
35	AB/1091/2024 FIXED	HARSHA JYOTI HAZARIKA Versus THE STATE OF ASSAM	MR S ISLAM MR D DEKA MR N J KUMAR	PP, ASSAM
36	AB/1149/2024	KAMAL BEZBARUAH Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
37	AB/1187/2024 FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM	MS. S BHUYAN MS M DAS	PP, ASSAM
38	AB/1233/2024	RANJIT CHABUKDHARA Versus THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
ORDERS				
39	I.A.(CrI.)/847/2023 FIXED, WITH 4 LCR FILES in CrI.A./316/2022 WITH CrI.A./316/2022	AKTAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL	MD. A HUSSAIN (r-2) PP, ASSAM
		AKTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY (P-2) MR. M U MONDAL(P-2) MR G SAIKIA MS. N NASRIN (P-2) MD. I H KHAN (P-2) MR K ISLAM (P-2) MR N G SHARMA MR A ALIM SK MR A ALIM SK MR. A W MONDAL MR. A K BHATTACHARJEE	PP, ASSAM
40	Tr.P.(CrI.)/22/2024 FIXED	ZIARUL HOQUE Versus AZMAT ALI AHMED	MR. DILIP DEY	
HEARING				
41	CrI.Pet./1260/2022 FIXED, WITH 1 LCR FILE (SCANNED)	MD HUSSAIN ALI AND 2 ORS Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
42	CrI.Rev.P./331/2009 FIXED, WITH 3 LCR FILES, WITH PAPER BOOK	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM

43	Crl.A./233/2012 FIXED, WITH 5 LCR FILES	BICITRA SARMA @ BICHITRA SARMA Versus THE STATE OF ASSAM	MR. M SARANIA MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI MR. P P GOGOI MR A SARANIA	PP, ASSAM
44	Crl.A./242/2012 FIXED, WITH 4 LCR FILES, P.B.-1	BABLU BORBARUAH Versus THE STATE OF ASSAM	MR.N D BHUYAN MR.P K MAJUMDAR MR.D DAS MR R SARMA, AMICUS CURIAE MR.R D BHUYAN	PP, ASSAM
45	Crl.Rev.P./402/2012 WITH 2 LCR FILES	PRATUL BARMAN Versus THE STATE OF ASSAM	MR.D K BAGCHI MR.D CHAKRABORTY MR.P KAKATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
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6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
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12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH AND MAC APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1263/2022 FIXED, WITH 1 LCR FILE (SCANNED)	M/S AMPROLISA CONSTRUCTION AND MARKETING PVT LTD Versus GUPTA HARDWARE PRIVATE LIMITED AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	MR. C S RAY (r-1) PP, ASSAM
2	Crl.Rev.P./352/2023 FIXED, WITH 4 LCR FILES	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (R-2) MS. N.A. LASKAR (R-2) MS. S. DEY (R-2) PP, ASSAM
3	WITH Crl.Rev.P./365/2023	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (r-2) MS. N.A. LASKAR (r-2) MS. S. DEY (r-2) PP, ASSAM
4	Crl.Pet./516/2023 FIXED, WITH 1 LCR FILE (SCANNED)	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR R HUSSAIN	PP, ASSAM
ORDERS				
5	Crl.A./410/2023 WITH LCR (FOUR FILES). FIXED.	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	MS. B SARMA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1085/2023 in CrI.A./410/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	MS. B SARMA (R-2) PP, ASSAM
6	I.A.(Crl.)/1158/2023 FIXED, WITH OFFICE NOTE, WITH LCR 5 FILES in CrI.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
	WITH Crl.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM

7	I.A.(CrI.)/177/2024 B/O in CrI.Rev.P./1255/2024	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	MS D BORGHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) MS M BORAH (R-2) PP, ASSAM
	WITH CrI.Rev.P./1255/2024 (Filing Number)	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR (H)	MR S PARASHAR	
HEARING				
8	CrI.A./143/2011 WITH OFFICE NOTE, WITH LCR 7 FILES	MUKUL DAS AND ANR Versus STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
9	WITH CrI.A./131/2011	SANJIB DAS Versus STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
10	WITH CrI.A./140/2011	DILIP DAS Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
11	CrI.A./47/2012 WITH LCR 5 FILES	SMT. JYOTI BARUAH, Versus RAJU DUTTA and ORS,	MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI	MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA PP, ASSAM MS.S BHATTACHARJEE
12	CrI.A./81/2012 WITH LCR 6 FILES, WITH P.B. 1	MD. NIZAM ALI @ NIZAMADDIN Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	PP, ASSAM
13	CrI.A./123/2012 WITH LCR 4 FILES	NUR BAKTA BORA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM
14	CrI.Rev.P./178/2012 WITH LCR 8 FILES	MD RANESH ALI Versus THE STATE OF ASSAM	MRM H AHMED MISSS KANUNGOE MR.A S CHOUDHURY MS.N SULTANA	PP, ASSAM
15	CrI.Rev.P./244/2012 WITH LCR 5 FILES	MD. JIAUR RAHMAN @ KALA and ANR. Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN	PP, ASSAM
16	CrI.Rev.P./375/2012 WITH LCR 3 FILES	ABDUS SATTAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R KHAN MR.N ISLAM MR.N M SARKAR MR.D MISRA	PP, ASSAM
17	CrI.Rev.P./388/2012 WITH LCR 4 FILES	RAJ NARAYAN SAH Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
18	CrI.A./143/2015 WITH LCR 4 FILES, WITH P.B. 1	MD ABBAS ALI and ANR Versus THE STATE OF ASSAM and ANR	MR.M U MAHMUD MR.A DAS MR.S HAQUE MR.H R CHOUDHURY MR.M ALI MR.A RAHMAN	PP, ASSAM
19	CrI.A./322/2015 WITH LCR 4 FILES	ABDUL HANNAN LASKAR and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	MS.R BEGUMR-2 PP, ASSAM
20	CrI.A./80/2016 WITH LCR 6 FILES	SRI BASANTA SAIKIA Versus THE STATE OF ASSAM and ANR	MR.K K HANDIQUE MRP GOGOI MR.J K CHUTIA	MR. J AHMED (R2) S Z AHMED (R2) PP, ASSAM MS. M AHMED (R2)

21	Crl.A./171/2017 WITH LCR 4 FILES	SAFIQUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR.A H M R CHOUDHURY MR.N S LASKAR MR.R A CHOUDHURY	PP, ASSAM
22	Crl.A./235/2018 WITH LCR 6 FILES	SHRI SUDEV DAS Versus THE STATE OF ASSAM AND ANR	MR. A ALAM MR. M ALAMGEER	MRS N GOSWAMI (R2) MR. S KASHYAP (R2) PP, ASSAM
23	I.A.(Crl.)/588/2020 WITH OFFICE NOTE, WITH LCR 4 FILES, WITH P.B. 1 in Crl.A./218/2020 WITH Crl.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
		ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N UDDIN K U AHMED MS P SARMA MS N HASAN MR. M ISLAM MR S K CHHETRY	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
24	Crl.Pet./77/2022 FIXED, WITH 1 LCR FILE	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (R-2) MR. P BORA (R-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (R-2) MS. S. TODI (R-2) MS. P BORA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/96/2023 in Crl.Pet./77/2022	SHRI DILIP BANSAL Versus RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI
25	Crl.Rev.P./487/2022 B/O, WITH 2 LCR FILES	ABDUL RAUF CHOUDHURY Versus JABA BEGUM BORA AND ANR	MR. T K BHUYAN MR A ALI MS. M KHATUN	MR. M R SODIAL (R-1) MS. S Z HAYAT (R-1) MS. H. BHARALI (R-1) MS. B H SHIRIN (R-1) PP, ASSAM
26	CRL.A(j)/32/2023 1 Y 4 M 13 D :WITH LCR 3 FILES	KARTIK DAS Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM S I AKAND	PP, ASSAM
27	CRL.A(j)/87/2023 1 Y 2 M 2 D :WITH 3 LCR FILES	KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	PP, ASSAM
28	Crl.Rev.P./175/2023 FIXED, WITH 3 LCR FILES	BIBEKANANDA DAS Versus THE STATE OF ASSAM AND ANR	MR P K DAS	MR. A BHATTACHARYYA (r- 2) MR. R A CHOUDHURY (R- 2) MR N BARMAN (r-2) MR S HUSSAIN (r-2) MS. S DAS (R- 2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024

11)	MR. A THAKUR	24-05-2024	To	06-06-2024
12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
2	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
3	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
4	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
5	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
6	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
7	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

8	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
MOTION				
9	WP(C)/2671/2024 FIXED	SAHJAHAN ALI @ SAHJEHAN ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, APSC SC, TECHNICAL EDU. SC, PWD
ADMISSION				
10	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
11	WP(C)/3828/2018 FIXED, WITH WP(C)/2054/2017 (D/O), WP(C)/449/2017 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-5-57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR. S BORTHAKUR (R-58 to R-123) MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R-123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN GA, ASSAM MR. R BORPUJARI MR. M A I HUSSAIN SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
12	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
13	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
14	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM

15	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
16	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
17	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
18	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
19	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
20	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
21	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
22	WP(C)/9305/2019 FIXED	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
23	WITH WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
24	WITH I.A.(Civil)/1032/2020 in WP(C)/1993/2020 WP(C)/7290/2022 FIXED	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS BALENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM SC, APSC SC, ELEM. EDU SC, AG SC, SEC. EDU.
25	WP(C)/8200/2022 FIXED	SHANKAR DAS Versus THE UNION OF INDIA AND 5 ORS .	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	MS. B SARMA DY.S.G.I.

26	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
27	WP(C)/554/2023 B/O	HAREN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R- 2,3) SC, GHC
28	WP(C)/5832/2023 FIXED	REHANA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, AG (A AND E) GA, ASSAM MR. A R SIKDAR (R-7) MR. S I TALUKDAR (R-7) SC, FINANCE
29	WP(C)/6647/2023 FIXED	JAYNAL ALI Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
30	WP(C)/441/2024 FIXED	MINEL BASUMATARY AND 152 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, ENVIRONMENT AND FOREST DEPARTMENT AND 13 ORS	MR. A R SIKDAR J U AHMED MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
31	WP(C)/685/2024 FIXED	PULIN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, FINANCE DEPTT. SC, P H E
32	WP(C)/1220/2024 FIXED	TARA BASUMATARY AND 201 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
33	WP(C)/1256/2024 FIXED	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/1518/2024 in WP(C)/1256/2024	DIPTI BORAH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR D K NATH MS M DAS	GA, ASSAM DY.S.G.I.
		ORDERS		
34	WP(C)/2178/2024 FIXED	DR. BINIT CHANDRA MORAL Versus THE STATE OF ASSAM AND 8 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	GA, ASSAM

HEARING

35 [WP\(C\)/4325/2012](#)
PART-HEARD, FIXED

HIRANYA KUMAR NATH and 2 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR B D DAS
MR.R P SARMAH
MR.U K NAIR
MRS.R DEVI
MR.A CHETRY
MR.A R TAHBILDAR
MR. B PURKAYASTHA
MR. B ZAMAN
MR.M P SARMA

MR.S S DEY
MR. D DAS SR. ADV (R-17)
MR. K N CHOUDHURY (FOR
A.K. DAS)
MR.B D KONWAR
MR.Z MUKIT
MR.O P BHATI
MR.A SATTAR
MR.M NATH
MR.D MOZUMDER
MR.A BHATTACHARJEE
SC, APSC
MR.R DE(R-5)
MR.I CHOWDHURY
MR.M CHOUDHURY
MR.S SAIKIA
MR.D P BORAH
MR. R B PHOOKAN (R-13)
MR.K R PATGIRI(R-5)
MS.S KHANIKAR
MR.A ROY
MR.D SARMA(R-4)
MR.U DUTTA
MR.B GOGOI
MR R SINGHA (FOR A.K.
DAS)
MR R SINGHA (FOR A.K.
DAS)
MR.A GOGOI
MR.D BORAH
R SARMAH (R-13)
MR.I F ALI
MS M KAKOTY (R-13)
MS S PATOWARY (FOR A.K.
DAS)
MR K J HAZARIKA (R-13)
MR. INDRAJIT BHUYAN (R-
17)
SC, EDU
M RSA VERMA
MR.R P GUPTA
MR.N KHATANIAR
MR.N BORAH
MR.P CHETIA(R-4)
MR.J HUDA(R-4)

WITH
36 [WP\(C\)/7378/2013](#)

DIPAN KANTI SUKLABAIDYA
Versus
THE STATE OF ASSAM AND 4 ORS

MR.I H SAIKIA
MR.K KALITA
MS.S KANUNGOE

MR.S S DEY
MR. D DAS SR. ADV (R-4)
MR. K N CHOUDHURY (FOR
A.K. DAS)
MR.M NATH
MR.A BHATTACHARJEE
SC, APSC
MR.D P BORAH
MR R SINGHA (FOR A.K.
DAS)
MR R SINGHA (FOR A.K.
DAS)
MS S PATOWARY (FOR A.K.
DAS)
MR. INDRAJIT BHUYAN (R-
4)
SC, EDU

37	WP(C)/5325/2014 FIXED	INDIAN OIL CORPORATION LTD. IOCL and 27 ORS, Versus THE UNION OF INDIA and 3 ORS,	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.C BARUAH MR.K N CHOUDHURY MR.S C KEYAL C.G.C. MS.R DEKA MR.D BORAH(R-4) MR.P P MEDHI SC, I O C ASSTT.S.G.I. MS.R KAKATI
38	WP(C)/763/2018	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
39	WP(C)/46/2020 FIXED	ASI/CLK MOMOTU RAM RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MR. M KHAN MS. P CHAKRABORTY	GA, ASSAM
40	WP(C)/4195/2020 FIXED	DIPAK DEY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
41	WP(C)/677/2021	SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C
42	WP(C)/2813/2021 FIXED	MADHURJYA BORGHAIN AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2-8) ASSTT.S.G.I. SC, ONGC
	WITH			
43	WP(C)/3603/2023	JAHNU KONWAR AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2 to 10) MR H P GUWALA (R-2 to 10) H P NEOG (R-2 to 10) MR. D J DAS (R-2 to 10) DY.S.G.I.
44	WP(C)/3349/2021 FIXED	MARAMI SAUD Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN	MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.
45	WP(C)/5223/2022 FIXED	VIJAY KUMAR L AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE
46	WP(C)/1350/2023 FIXED	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
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6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
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13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1336/2024	SURESH RAM Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
MOTION				
2	AB/1356/2024	JEYABUR RAHMAN @ JIABUR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
BAIL HEARING				
3	AB/1102/2024 FIXED	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
11)	MR. A THAKUR	24-05-2024	To	06-06-2024
12)	MR. S SHARMA	27-05-2024	To	28-05-2024
13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
14)	MS. B M CHETRI	28-05-2024	To	04-06-2024